

In the Central Administrative Tribunal
Calcutta Bench

MA No. 338 of 1997
(OA No. 890 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

P.K. Mitra

Vs.

Eastern Railway

For the Applicant : None

For the Respondents: Mr. C. Samaddar, Advocate

Heard on : 10-9-98

Date of Judgement : 10-9-98

ORDER

None appears on behalf of the applicant. Id. Advocate Mr. C. Samaddar is present on behalf of the respondents and he submits that the applicant did not furnish copy of the M.A. application to him. Since none appears on behalf of the applicant Shri P.K. Mitra, thereby application of M.A. is dismissed for default. Original application has already been fixed on 16.9.98.


(D. Purkayastha)
Member(J)